

File No. 10/03/2020-NCLT

राष्ट्रीय कम्पनी विधि अधिकरण/ NATIONAL COMPANY LAW TRIBUNAL

छठा तल, ब्लॉक-3, सी. जी. ओ. कम्पलैक्स, लोधी रोड़, 6th Floor, Block-3, CGO Complex, Lodhi Road, नई दिल्ली/New Delhi- 110003 दिनॉक/ Dated: 19th June 2020

ORDER

- 1. Reference order dated 3.5.2020.
- 24 The pendency of urgent applications is increasing day by day at NCLT Chennai. Therefore, it has been decided to constitute following benches at NCLT Chennai to take up the urgent applications through Video Conference (VC):

NCLT, Division Bench at Chennai- Court No. I

- 1. Shri R. Varadharajan, Member (Judicial)
- 2. Shri B. Anil Kumar, Member (Technical)

NCLT, Division Bench at Chennai- Court No. II

- 1. Ms. Sucharita R, Member (Judicial)
- 2. Shri S. Vijayaraghavan, Member (Technical)
- 3. This shall come into force with effect from 22.6.2020 till further order.
- 4. This issues with approval of the Hon'ble Acting President, NCLT.

(Shiw Ram Bairwa) Registrar, NCLT

Copy to:-

- 1. P.S. to Hon'ble President, National Company Law Tribunal, New Delhi.
- 2. Hon'ble Members, National Company Law Tribunal.
- 3. Officers of National Company Law Tribunal, Principal Bench, New Delhi/Kolkata/Mumbai/Chennai/Ahmedabad/Allahabad/Bengaluru/Chandigarh/Guwahati/Hyderabad/Jaipur/Cuttack/Kochi/Amaravati.
- 4. PS to Joint Secretary, (Sh. Gyaneshwar Kumar Singh) Ministry of Corporate Affairs, New Delhi.
- 5. NCLT web site/ Notice Board.
- 6. The Institute of Chartered Accountants of India, ITO, New Delhi.
- 7. The Institute of Company Secretaries of India, ICSI, House 22, Institutional Area, Lodhi Road, New Delhi 110003.
- 8. The Institute of Cost Accountants of India, CMA Bhawan, 3 Institutional Area, Lodhi Road, New Delhi-110003
- 9. Corporate Law Adviser, 158, Basant Enclave, Palam Road, New Delhi-110057.
- 10. Taxman Allied Services Ltd., 59/32, New Rohtak Road, Delhi.
- 11. The All India Reporter Pvt. Ltd., 31-D, 'B' Block, Delhi High Court, New Delhi.
- 12. Bar Council, New Delhi/Mumbai